

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3472
ANSWERED ON:18.08.2003
GODAVARI LIFT IRRIGATION PROJECT OF ANDHRA PRADESH
IQBAL AHMED SARADGI

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Godavari Lift Irrigation Project of Andhra Pradesh is lying pending with Central Water Commission for clearance; and
- (b) if so, by when the project is likely to be given approval and the steps taken by the State Government for its implementations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BJOYA CHAKRAVARTY)

(a) & (b) The Godavari Lift Irrigation Scheme (LIS) envisaging lifting of 50 Thousand Million Cubic feet (TMC) of water from the Godavari at a site near village Devadula of Warangal district for which the Government of Andhra Pradesh had submitted in May, 2001, a Pre-feasibility Report with the request for an in-principle clearance of the scheme, envisaged providing irrigation to five lakh acres spread over Karim Nagar, Warangal, Nalgonda and Medak districts of Andhra Pradesh by lifting 50 TMC of water from Godavari. Prima-facie, there was no objection to the proposal provided the water availability was established as per the Godavari Water Disputes Tribunal award. Being a major project on an inter-State river, it requires investment clearance from the Planning Commission for which Detailed Project Report (DPR) is required to be submitted to Central Water Commission (CWC) for techno-economic examination.

The Government of Andhra Pradesh submitted in September, 2002 the preliminary report on Godavari LIS envisaging irrigation to 2 lakh hectares in Telengana region by lifting 50 TMC of water directly from the Godavari river from one of the intakes at (i) Devadula village, (ii) Gangaram village, and (iii) Lankala village. After examination of the preliminary report, CWC intimated the comments on the report to the State Government during December, 2002 and March, 2003. The project authorities submitted certain clarifications to the comments of CWC in February and April, 2003 wherein some modifications were also incorporated to the earlier proposal. The proposal now submitted envisages lifting of 38.2 TMC water directly from Godavari River from a place near Gangaram village to provide irrigation to an area of about 2.61 lakh hectares falling under Medak, Karim Nagar, Warangal and Nalgonda districts of Andhra Pradesh. After examination of this preliminary report, CWC has provided in-principle consent for preparation of DPR for the above project during May, 2003 subject to incorporation in the DPR of certain important observations which include hydrology, inter-State matters, basic planning and environmental aspects. The State Government has been requested to provide a copy of the DPR to each of the co-basin States for their information and views.